

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2794/1999
MA 2821/1999

(16)

New Delhi, this the 23rd day of March, 2001

Hon'ble Shri Govindan S. Tampl, Administrative Member

1. Girish Kumar, S/o Shri Girdhari Lal,
2. Anil Kumar, S/o Shri Hari Prasad,
3. Krishan Kumar, S/o Shri Hira Lal,

(All are R/o Juggies Jopadies, Near Mahabat Road
Railway Colony, C/o 10E, Mahabat Road, Railway
Colony, New Delhi - 2.

...Applicants.

(By Advocate Shri Yogesh Sharma)

V E R S U S

Union of India : Through

1. The General Manager
Northern Railway, Baroda House
New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Delhi Division
State Entry Road, New Delhi.

...Respondents

(By Advocate : Shri D.S.Jagotra)

O R D E R (ORAL)

Hon'ble Shri Govindan S. Tampl, Administrative Member

Shri D.S.Jagotra, counsel for the respondents
points out that both this application is barred by
limitation in terms of the Full Bench decision of the
Tribunal issued on 10-5-2000 in OA No.706/96 and batch
of cases.

2. The application is, therefore, dismissed
as being hit by limitation.

(GOVINDAN S. TAMPI)
ADMINISTRATIVE MEMBER

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